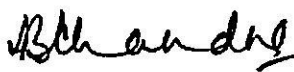


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
O R D E R

In partial modification to this earlier office orders, the following Judicial Officers are hereby authorized to act as Officer In-Charge of the Branches (Central), Tis Hazari Courts, Delhi as mentioned against their names, with immediate effect:-

SN	Name of Branch/ Work assigned	Name of Judicial Officer	Link Officer
1	Employees leave sanctioning Authority	Ms. Shivali Sharma District Judge-06 (Central)	Sh. Ajay Singh Shekhawat District Judge-03 (Central)
2	R&I Branch (Central)	Sh. Virender Kumar Kharta ASJ (FTC)-02 (Central)	Ms. Mayuri Singh District Judge-10 (Central)
3	Computer Branch (Central & West)	Sh. Sunil Kumar Sharma District Judge-04 (West)	Sh. Tarun Yogesh District Judge-13 (Central)
4	Website Nodal Officer	Sh. Tarun Yogesh District Judge-13 (Central)	Sh. Sunil Kumar Sharma District Judge-04 (West)
	Supervision of work of uploading of circulars on Website.		
5	First Appellate Authority, RTI Act	Ms. Shivali Sharma District Judge-06 (Central)	Ms. Mayuri Singh District Judge-10 (Central)

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


Principal District & Sessions Judge (HQs)
Delhi

No. 40/72-247 /F.1(3)/Gaz/2026 Dated 16 JUL 2026

Subject:- Authorization of Officer In-Charge (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge/Accounts Officer, all branches of (Central) Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi